GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1700
ANSWERED ON:29.11.2000
REVIEW OF THE FUNCTIONS OF AIMS
NAWAL KISHORE RAI;RAMJI LAL SUMAN;SUSHIL KUMAR INDORA;ZORA SINGH MANN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether All India Institute of Medical Sciences was set up under All India Institute of Medical Sciences Act, 1956;
- (b) if so, the objectives of setting up the above said institute;
- (c) whether these objectives were laid in the order of priority;
- (d) if so, the order of priority thereof;
- (e) whether the Government have formulated any expansion plan for All India Institute of Medical Sciences keeping in view the increasing number of patients there; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIA. RAJA)

- (a) Yes, Sir.
- (b), (c) & (d). Under Section 13 of the All India Institute of Medical Sciences Act, 1956, the main objects of the Institute are as under:
- i) To develop patterns of teaching in undergraduate medial education in all its branches so as to demonstrate a high standard of medical education to all medical colleges and other allied institutions in India;
- ii) To bring together in one place educational facilities of the highest order for the training of personnel in all important branches of health activity; and
- iii) To attain self-sufficiency in post graduate medical education.

The order of priority of objects has not been specified in the above Act.

(e) & (f) A large number of patients from all over the country including neighbouring countries come to the AIIMS Hospital for treatment. The Institute consistently makes efforts to increase facilities to cater to the needs of the public. As there is an abnormal rush in the OPDs of AIIMS, there is a plan to improve the functioning of the Out Patients Department and decongest the rush by starting screening OPDs.